NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.153/ BB/ 2017	-	Admission	252	Seyon Rentacar Pvt. Ltd. Vs ROC

REPRESENTATION TO WHOM

SIGNATURE

D ANANDA KRISHNAA

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

9845342975

B.c. Venicatesh
9141595009

Seyon Rusacor

Put Ita.

The matter is listed today for admission. Registry has called for additional information. Counsel for the petitioner is directed to furnish the additional information called by the Registry.

List it on 02.11.2017.

MEMBER (J)

MÉMBER (T)